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S.NO.5(R)

Dy No: -15, PPEMS
08.01.2015

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08-01-16

To,
The Secretary
Election Commission of India
Nirvachan Sadan,
Ashoka Road,
New Delhi-110001



Sub:- Furnishing of statement of Election Expenditure Spent during the General Assembly Election 2015 of Bihar.

Dear Sir,

Pursuant to your letter referred to above, we herewith furnishing the statement of Election expenditure incurred by our party in respect of General Assembly election 2015 of Bihar from 09/09/2015 to 09/11/2015.

Kindly acknowledge the receipt.

Thanking you

Your's Faithfully

08/01/2016

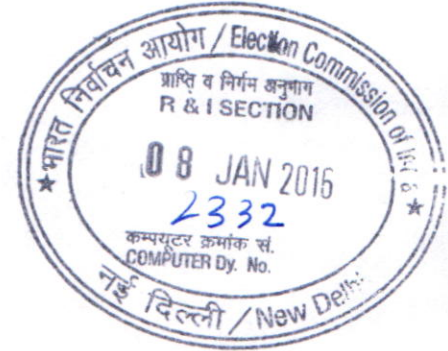
Shashi Shankar Kumar

Shashi Shankar Kumar

For RASTRIYA LOK SAMTA PARTY

राष्ट्रीय कोषाध्यक्ष

राष्ट्रीय लोक समता पार्टी



**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS
TO LOK SABHA/ASSEMBLY**

(from the date of announcement of election till the date of completion of election)

1. Name of political party: RASTRIYA LOK SAMTA PARTY
2. Election to the Lok Sabha/ Legislative Assembly of State: BIHAR
(mention the name of the state in case of Assembly and strike out which is not relevant)
3. Date of announcement of election: 09/09/2015
4. Date of completion of election: 09/11/2015

PART- A

5. Details of Election Expenditure incurred/authorized at Party Central Headquarters

5.1	a. Opening balance of party funds at Party Central Headquarters (on date of announcement of election)	Amount (₹)
	Description	Amount (₹)
	(i) Cash in hand	21,500
	(ii) Bank balance (BANK OF INDIA, BORING ROAD, PATNA)	2,30,550
	Total	2,52,050
5.2	a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election	Amount (₹)
	Description	Amount (₹)
	(i) Cash	2,28,000
	(ii) Cheque or draft etc.	55,20,051
	(iii) In kind (Received complimentary goods or services from any person/entity) (Please mention details and notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)	NIL
	Total	57,48,051



5.3	a. Gross Expenditure incurred/ authorized by Party Central Headquarters for general Party propaganda from the announcement of election to the date of completion of election (If more than one state are involved, then the state wise total expenses incurred by the Party Central Head Quarters is to be given in Schedule-1)	
	Description of Gross expenditure by Party Central Headquarters	Amount(₹)
	(i) Cash	2, 30,000
	(ii) Cheque/ draft etc.	12,19,202
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	NIL
	TOTAL	14,49,202
	b. Break up of the above general Party propaganda expenses incurred/ authorized by Party central headquarters	
	(i) Travel expenses of Star Campaigners as mentioned in explanation 1 of Section 77 of R.P. Act, 1951 (Details to be enclosed in format given in Schedule- 2)	4,82,850
	(ii) Travel expenses of leaders other than Star campaigners. (Details to be enclosed in format given in Schedule- 2A)	NIL
	(iii) Expense on Media advertisement (print and electronic, bulk sms, cable, website, TV channel etc) on General Party propaganda (Details to be enclosed in format given in Schedule- 3)	1,30,000
	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda (Details to be enclosed in format given in Schedule- 4)	2,96,000
	(v) Expense on Public meetings /processions/rally etc. for general party propaganda (Details to be enclosed in format given in Schedule- 5)	NIL
	(vi) Any other expense towards General Party propaganda (Details to be enclosed in format given in Schedule- 6)	5,40,352
	Total expense on general party propaganda	14,49,202

